CENTRAL ADMINISTRATIVE TRIBUNAL ALLAHABAD BENCH ALLAHABAD.

Dated : This the 06th day of February 2009

M.A. No. 479 of 2009

IN

Original Application No. 1554 2004 1999 5

Hon'ble Mr. Justice A.K. Yog, Member (J)
Hon'ble Mr. S.N. Shukla, Member (A)

Jamuna Chaowdhary, S/o late J.L. Ghawdhary, R/o 1242 C Manas Nagar Colony, moghalsarai, Chandauli.

. . . Applicant

By Adv : Sri S.K. Dey Sri S.K. Mishra

VERSUS

- Union of India through the General Manager, E. Rly., Calcutta - 1.
- 2. The Chief Personnel Officer, E. Rly, Calcutta.
- The Sr. D.P.O. E. Rly, Moghalsarai.
- Md. Gaffar, Chief Pharmacist Gr I U/Sr M.S. Mughalsarai.
- Rameshwar Singh, Chief Pharmacist Gr II, U/DMO/Sone Nagar. E.R./Dt Aurangabad.

. . . Respondents

By Adv: Sri K.P. Singh

ORDER

By Hon'ble Mr. Justice A.K. Yog, Member-J

Heard Shri S.K. Mishra, advocate, learned counsel for the applicant and Sri A.D. Singh, advocate, brief holder of Sri K.P. Singh, advocate, learned counsel for the respondents.



- 2. Above MA 475/09 is with a prayer to recall order dated 17.11.2008 dismissing OA in default. Explanation for absence on the date in question is that learned counsel for the applicant could not appear when list was revised. The explanation offered is highly vague and evasive. Number of Court (of the Tribunal) in which learned counsel for the applicant proclaims to be engaged and particulars of the case in which he was himself at the relevant time on 17.11.2008 have not been disclosed. Pleadings in the M.A. are cryptic and sweeping in nature.
- 3. In view of the above we find no merit in the M.A. and consequently rejected.

Member (A)

Member (J)

/pc/